

In the High Court of Judicature, Bombay.

Tuesday, the 14 day of October 1864

SPECIAL APPEAL No. 582 of 1864.

Krishnarao Anant Goshi
Inamdar of the Tanna
Collectorate (Original Plaintiff)

Appellant

VERSUS

Prashia bin Balaji
deceased, his ~~successor~~ heir
Balee Widow of Balu
Inamdar of the Tanna
Collectorate
(Original Defendants)

Respondent

Rs. 8-14-00

The claim in the Original Suit was to recover the balance of
rents alleged to be due for 3 years

In Appeal No. 10 of 1864 of the District of Tanna at the Decree of the Collector of Tanna who had refused the claim

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in law
has occurred in the investigation
of the case which has pro-
duced

• duces error in the decision of the
Case upon its merits in that the evi-
• dence prayed for in the Part^h -
N^o. was not taken, that (2) the Court
declined to receive the expenses tender-
• ed to call for evidence, and disposed
of the case; that (3) there was an issue
raised in the Appeal that the Court
of Original Jurisdiction declined to
receive the expenses, and disposed of
the case, but the Appellate^{Court} has not
passed any decision thereon: and
that (4) a further extension ought
to have been once more granted, but
it was not done so. -

The Court confer the
Dure of the C^t. with vestra
Aff^{ct}

Wm. D. Fisher

Wm. D. Fisher

MEMORANDUM OF COSTS incurred in Special Appeal No. 582

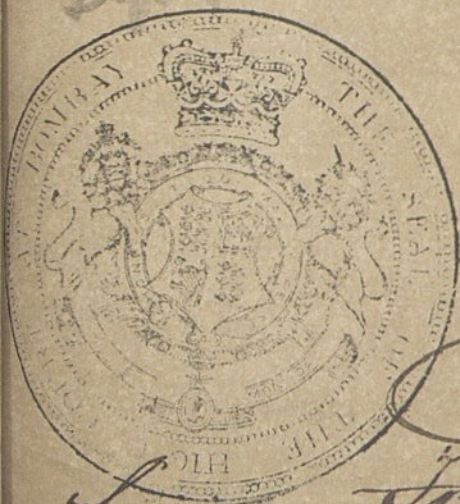
of 1864 against the decision of the Acting Collector of the District of Tanna and disposed of on the 14 October 1864 by confirming the same with costs

BY THE APPELLANT—

<i>In the District.</i>			
In the <u>Mamledars Court</u>	2	4	✓
In the <u>Collector's Court</u>	2	10	✓
<i>In this Court.</i>			4 14
Stamp for Memorandum of Special Appeal	1	"	
Stamps for copies of Decree and Judgment	1	8	
Stamp for Vukeelutnama	2	"	
Batta for Process and Postage	1	"	
Sectioner's Fee	"	10	
Vukeel's Fee	"	4	
			6 6 7 ✓
			Rupees.... 11 4 7 ✓

BY THE RESPONDENT.

<i>In the District.</i>			
In the <u>Mamledars Court</u>	"	"	
In the <u>Collector's Court</u>	"	"	
<i>In this Court.</i>			" " "
Stamp for Vukeelutnama	"	"	
Vukeel's Fee	"	"	
			" " "
			Rupees.... " " "



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Deputy Torbeting Registrar
For Sealer

The 14 day of October 1864.